

ORDER SHEETO.A / MA / RA / CP NO. 214 OF 20Applicant/s Bhagirathi Yadav Respds. VOJ & CoAdvocate for Applicant/Sri H. Dixite / S. K. Saxena Advocate for Respondent/Sri S. Srivastava / R. D. Tiwari

Notes of the Registry	Orders of the Tribunal	Sheet No. 7
No Rejoinder filed So far. <u>R</u> 506)	<u>26.4.10</u> Hon. Mrs. M. Gautam, A.M. Due to reference made on demise of Sri S. S. Agnihotri, Adv. Adjarned. List on 19.5.10. <u>19/05/2010</u> Hon'ble Mr. D. C. Lakha, A.M. Even on the revised call none appears for the applicant counsel. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution.  A.M. S.V./-	me ty